NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. Company Appeal No. 33/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2016

NAME OF THE PARTIES: Shri Kamlesh K. Shah

V/s.

M/s. Asian Paints (India) Ltd. & ors.

SECTION OF THE COMPANIES ACT: 58(4) & 59 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

M.S. Bliardway] Adv. for afw Serma S Petitioner

Order

Company Appeal No. 33/58(4) & 59/NCLT/MB/MAH/2014

At request of the Petitioner Counsel, list this matter on 23.09.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 23rd August, 2016.